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## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/97/2016

NAME OF THE PETITIONER(S)

: D.V. Rao

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & another

**UNDER SECTION** 

: 397/398 of CA&1956

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

AASHZSHJAZNCUNZA

COUNSEL FOR 2rd

RESPONDENT

## **ORDER**

Counsel for petitioner called but absent. Shri Aashish Jain Lunza, counsel for R2 present and stated that he informed R1 about the next date of hearing. He further stated that arbitration proceedings are going on. In view of the representation, we are inclined to grant one more opportunity for the presence of both the parties and their counsels. Put up on 28.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)